

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO- 1423
To Be Answered On- 11/02/2026

IMPLEMENTATION OF THE FOREST RIGHTS ACT IN TELANGANA

1423 Shri Ravi Chandra Vaddiraju:

Will the Minister of Tribal Affairs be pleased to state:

- (a) whether Government has assessed the implementation of the Forest Rights Act in the State of Telangana, particularly in Integrated Tribal Development Agency (ITDA) areas;
- (b) the number of individual and community forest rights titles granted and pending, district-wise; and
- (c) the steps taken to prevent displacement and ensure livelihood security of tribal communities?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SHRI DURGA DAS UIKEY)

(a): As per the provisions of 'The Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006' (in short, FRA) and Rules made thereunder, the State Governments are responsible for implementation of various provisions of the Act and are being implemented in 20 States (including Telangana) and 1 UT. State Government of Telangana has informed that the implementation of the Forest Rights Act has been assessed in Telangana.

(b): State Government of Telangana has informed that the FRA is being implemented in 29 districts and a total of 2,31,456 titles have been granted comprising 2,30,735 individual and 721 community forest rights titles. Further, a total of 3,29,367 claims are pending for decision. The district wise details of the number of individual and community forest rights titles granted and pending are at **Annexure**.

(c): State Government of Telangana has informed that Hon'ble Supreme Court in its order dated 28.2.2019 kept its order dated 13.02.2019 on hold so far as eviction is concerned. Therefore, no tribal communities are displaced who are cultivating the forest lands.

Further, the FRA provides provisions for safeguard against eviction through the provisions contained in Section 4(5) and also provision of petition by the aggrieved to SDLC and DLC (Section 6(2) and 6(4)). State Governments have been advised to ensure that the interests of the Scheduled Tribes are properly safeguarded in accordance with constitutional provisions and various laws designed to provide safeguards for the STs.

Ministry of Tribal Affairs (MoTA) being the nodal Ministry for overall policy, planning and coordination of programs for development of Tribal Communities, is implementing various schemes for the welfare and development of STs which also ensures livelihood security of ST communities. In this direction, Ministry of Tribal Affairs has also taken various initiatives through multiple schemes like Pradhan Mantri Janjati Adivasi Nyaya Maha AbhiyaN (PM-JANMAN) and Dharti Aaba Janjatiya Gram Utkarsh Abhiyan (DA-JGUA).

Annexure

Annexure referred to in reply to part (b) of Rajya Sabha Unstarred Question No. 1423 to be answered on 11.02.2026 regarding “Implementation of the Forest Rights Act in Telangana”:

District wise details of claims filed, titles granted, rejected and settled, as per report received from Telangana State Government as on 31.12.2025:

Sr. No.	District	Claims received			Titles Granted			Claims Rejected	Claims Pending
		Ind.	Com.	Total	Ind.	Com.	Total		
1	Bhadradi Kothagudem	139250	441	139691	68307	80	68387	25060	46244
2	Adilabad	64370	310	64680	26642	137	26779	8429	29472
3	Mahabubabad	65185	689	65874	30127	93	30220	13316	22338
4	Asifabad	59816	464	60280	26348	113	26461	4855	28964
5	Mulugu	47993	1	47994	12349	1	12350	7482	28162
6	khammam	32053	8	32061	12962	8	12970	7133	11958
7	Nirmal	25779	528	26307	10796	112	10908	3035	12364
8	Nalgonda	28742	0	28742	6701	0	6701	3969	18072
9	Nizamabad	20287	4	20291	4861	4	4865	4910	10516
10	Kamareddy	33111	3	33114	7133	3	7136	3598	22380
11	Jayashankar Bhopalapally	29811	401	30212	4599	41	4640	3381	22191
12	Mancherial	16830	171	17001	3474	75	3549	2639	10813
13	Warangal	12537	150	12687	5121	17	5138	2027	5522
14	Vikarabad	12617	0	12617	1158	0	1158	1929	9530
15	Medak	5829	11	5840	1969	11	1980	297	3563
16	Sangareddy	5407	2	5409	1685	2	1687	793	2929
17	Nagarkumool	13492	42	13534	2938	11	2949	413	10172
18	Suryapet	9024	0	9024	155	0	155	824	8045
19	Jagityal	5277	0	5277	421	0	421	0	4856
20	Yadadri	2412	0	2412	397	0	397	137	1878

21	Rajanna Siricilla	6981	0	6981	1920	0	1920	0	5061
22	Peddapally	4651	0	4651	56	0	56	0	4595
23	Siddipet	297	13	310	41	12	53	11	246
24	Mahabubnagar	4574	1	4575	79	1	80	0	4495
25	Medchal Malkangiri	0	188	188	0	0	0	188	0
26	Wanaparthly	3256	0	3256	419	0	419	0	2837
27	Hanumakonda	777	0	777	70	0	70	0	707
28	Narayanapet	378	0	378	7	0	7	0	371
29	Ranga Reddy	1086	0	1086	0	0	0	0	1086
Total		651822	3427	655249	230735	721	231456	94426	329367
